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WA-3327-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 18<sup>th</sup> OF DECEMBER, 2025

WRIT APPEAL No. 3327 of 2025

*LALIT KUMAR CHOUDHARY*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Deependra Kumar Mishra - Advocate for appellant.*

*Dr. S.S.Chouhan - Government Advocate for respondent no.1/State.*

*Shri Anvesh Shrivastava and Shri Deerendra Mishra - Advocate for  
respondent nos.2 & 3.*

*Ms. Kaushiki Mishra - Advocate for respondent no.4.*  
.....

ORDER

*Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice*

Learned counsel for appellant seeks leave to withdraw the appeal, reserving the right of the appellant to file representation to the State Government against the appointment of respondent No.4.

In view of the above, appeal is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)  
CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

